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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SHRI JUSTICE SANJAY DWIVEDI**

ON THE 25th OF JANUARY, 2024

WRIT PETITION No. 19350 of 2003

BETWEEN:-

**RAVI KUMAR RAJAK S/O LATE SHRI BABULAL RAJAK,
AGED ABOUT 35 YEARS, OCCUPATION ASSISTANT
TEACHER, PRESENTLY POSTED IN GOVERNMENT
PRIMARY SCHOOL MANKHEDI COLONY, BARGI
NAGAR, JABALPUR (MADHYA PRADESH)**

.....PETITIONER

(NONE)

AND

- 1. THE STATE OF MADHYA PRADESH THROUGH THE
SECRETARY, GOVERNMENT OF MADHYA PRADESH,
WATER RESOURCES DEPARTMENT, MANTRALAYA,
VALLABH BHAWAN, BHOPAL (MP)**
- 2. THE SUPERINTENDING ENGINEER, RANI
AVANTIBAI SAGAR DAM, DIVISION BARGI NAGAR,
JABALPUR (MP)**
- 3. THE EXECUTIVE ENGINEER, RANI AVANTIBAI
SAGAR PROJECT COLONY, AND STORE DIVISION,
BARGI NAGAR, JABALPUR (MP)**
- 4. THE SUB DIVISIONAL OFFICER, RANI AVANTI BAI
SAGAR BUILDING SUB DIVISION, BARGI NAGAR,
JABALPUR (MP)**

.....RESPONDENTS

(BY SHRI PUNEET SHROTI - GOVERNMENT ADVOCATE)
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*This petition coming on for hearing this day, the court passed the
following:*

ORDER

Since nobody is appearing for the petitioner, therefore, this petition is
dismissed for want of prosecution.

PKP

